

**HIGH COURT OF UTTARAKHAND, NAINITAL**

**NOTIFICATION**

**No. 235 /UHC/Admin.A./2024**

**Dated: June 11<sup>th</sup>, 2024**

Shri Harsh Singh Jeena, Joint Registrar- I of the Court is hereby designated as "State Public Information Officer" (*under the Right to Information Act-2005*) in the establishment of High Court of Uttarakhand, Nainital with immediate effect in addition to his present duties.

The Link Officers of the S.P.I.O. of the Court shall remain same.

**By order of Hon'ble the Chief Justice,**

**Sd/-  
(Ashish Naithani)  
Registrar General**

No. 2998 /UHC/Admin.A./2024

Dated: June 11<sup>th</sup>, 2024.

*Copy forwarded for information and necessary action to:-*

1. *P.P.S. to Hon'ble the Chief Justice with the request to place the Notification before Her Lordship for kind perusal.*
2. *P.S. to Hon'ble Judges with the request to place the Notification before His Lordship for kind perusal.*
3. *Advocate General, Government of Uttarakhand.*
4. *Principal Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun.*
5. *P.S. to Registrar General.*
6. *All the Registrars of the Court.*
7. *O.S.D./C.P.C./Secretary, HCLSC of the Court.*
8. *Registrar (HC Cadre) of the Court.*
9. *Secretary, Uttarakhand Information Commission, RTI Bhawan, Mussoorie Bypass, Ring Road, Doon Hill Colony, Ladpur, Dehradun, Dehradun.*
10. *All the Joint Registrars/ Deputy Registrars of the Court.*
11. *Deputy Registrar (I.T.) with the direction to upload the same on the Official website of High Court of Uttarakhand, Nainital.*
12. *Joint P.P.S./Head P.S./ Head B.S. of the Court.*
13. *All the Assistant Registrars/C.P.O./ Section Officers of the Court.*
14. *Management Officer/ Protocol Officer/ P.R.O. of the Court.*
15. *The Director Printing & Stationery, Government Press, Roorkee, District-Hardwar for Publication of the Notification in the next issue of Gazette of Uttarakhand.*
16. *Officers concerned.*
17. *Guard File/ Personal File.*

By order,

Registrar (Protocol)